

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.49/2018

New this the 5th day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Yash Pal Singh,
Aged 61 years
Group 'C'
S/o Shri Ratan Singh
Working as PGT(SKT) in
B.R. Govt. S.B.V. Bhola Nath Nagar
Delhi -32
R/o A-10, Defence Colony, Bhopra,
Ghaziabad.
2. Ravindra Kumar
Aged 60 years
S/o Lt. Shri Onkar Dutt Trigunayat
Working as PGT (SKT) in
RSBV, Jheel Khuruanju, Delhi – 31
R/o 347, Dhruva Apartments
I.P.Ext., Delhi – 92.
3. Laxmi Narain, Aged 61 years
S/o Shri Rameshwar Dass
Working as PGT (SKT) in
Govt. Co-Ed. SSS Bakkarwala
N.Delhi – 41.
4. Anand Ballabh Nailwal, Aged 61 years
S/o Shri Shiv Dustt. Nailwal
Working as PGT(SKT) in
Govt. Boys SSS Block 13, Geeta Colony
Delhi -31
R/o Flats 5, IInd Floor, Poll No.287
Sector-4
Vaishali, Ghaziabad (UP).
5. Ms. Meenu Datt
Aged 60
W/o Shri P.K.Datt

Working as PGT (Bio) in
RSKV Mandwali, Delhi – 92
R/o 2001, Nishat Apartments Plot No.5
Sector 19B, Dwarka, Delhi.

6. Sudha Tomar, aged 60 years
W/o Shri B.S.Tomar
Working as PGT (History)
S.K.B. Dallupura, Delhi -96
R/o H-13, Sector XI, Noida
Distt. Gautam Budh Nagar (UP).
7. Ms. Avinash Rani
Aged 61 years
W/o Shri Prithi Pal Singh
Retired as PGT (History) from
G.S.V. Kailash Enclave, Saraswati Vihar
Delhi – 34
R/o F.No.44, Saaubhaya Apptt. Sector 9
Rohini, Delhi – 65.
8. Ms. Sandhya Mehta
Aged 59 years
W/o Shri Mukuk Mehta
Working as TGT (N.Sc.) in CGSSS,
Jasola Village, New Delhi – 25
R/o D-145, Sarita Vihar, New Delhi-76.
9. Ms. Nirmal Jaitley, aged 67 years
W/o Shri N.L.Jaitley
Retired as PGT (SKT) from
SKV New Seemapuri, Delhi
R/o 82, Shristha Vihar
Delhi – 92.
10. Shiv Prakash, aged 58 years
S/o Shri Babu Ram Sharma
Working as PGT (Eco.) in
GSV, Kailash Enclave, Saraswati Vihar
Delhi – 34
R/o M-5, B-6, Jhule Lal Apartments
Pritampura, Delhi – 34.
11. Ms. Vibha Sehgal
Aged 60 years
W/o Shri S.C.Sehgal

Working as TGT (N.Sc.) in
 G.G.S.S.S. Samalka
 New Delhi – 97
 R/o 3366 A, Sector 23, Gurgaon (Har.).

12. Tripta Kapoor, Aged 58 years
 W/o Shri Rakesh Kapoor
 Working as TGT (N.Sc.)
 GGSSS, Samalka, New Delhi -97
 R/o 160, Sector 23 Gurgaon (Har).
13. Ms. Pushpa Sharma, aged 62 years
 W/o Shri Sudershan Kumar
 Retired as TGT (SKT) from
 SKV, Ghiori, New Delhi – 16
 R/o H.No.687, Sector 14, Gurgaon (Har). ... Applicants.

(By Advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Govt of NCT of Delhi
 Through the Chief Secretary
 New Secretariat, New Delhi.
2. The Director of Education
 Govt. of NCT of Delhi
 Old Secretariat, Delhi.
3. The Deputy Director of Education
 Govt. of NCT of Delhi
 District East, Anand Vihar
 Delhi -92.
3. The Deputy Director of Education
 Govt. of NCT of Delhi
 District East, Anand Vihar
 Delhi – 92.
4. The Deputy Director of Education
 Govt. of NCT of Delhi
 District West B, G Block
 Vikashpuri, New Delhi – 92.
5. The Deputy Director of Education
 Govt. of NCT of Delhi

District North West (B), FU Block
Pitampura, Delhi-34.

6. The Deputy Director of Education
Govt of NCT of Delhi
District South East, C Block
Defence Colony, New Delhi.
7. The Deputy Director of Education
Govt. of NCT of Delhi
District North West (B), FU Block
Pitampura, Delhi-34.
8. The Deputy Director of Education
Govt. of NCT of Delhi
District South West (B)
Zone-21, Najafgarh, New Delhi.
9. The Deputy Director of Education
Govt. of NCT of Delhi
District South West (A)
Zone-20, Vasant Vihar, New Delhi. Respondents
(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

By Hon'ble Mr. Justice Permod Kohli,

MA No.58/2018

MA No.58/2018, filed for joining together, is allowed.

OA No.49/2018

2. Notice.
3. Shri R.N.Singh, the learned standing counsel for Delhi Government, who is present in Court, is asked to accept notice.
4. The grievance of the applicants in the present OA is that they were selected as TGT in the year 1984 and their names were included in the panel. Subsequently, the panel of 1984 was

cancelled. Ultimately, an SLP was preferred before the Hon'ble Supreme Court, which was converted into a Civil Appeal No.1900/1987 and directions were issued therein to make appointments from the said panel against the available vacancies. In compliance of the above directions, the applicants were appointed. Subsequently, various OAs were filed claiming seniority etc.

5. The grievance of the applicants in the present OA is for finalizing their cases for grant of Senior Scale on completion of 12 years from the date of notional fixation of their pay i.e. year 1984. The applicants have served upon the respondents legal notice dated 20.11.2017, which has not been responded till date.

6. In view of the above circumstances, we dispose of this OA, at the admission stage without going into the merits of the controversy with a direction to the competent authority to take a decision on the legal notice within a period of three months from the date of receipt of a certified copy of this order by passing a reasoned and speaking order.

(Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

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